

INDIAN CITIZENSHIP FOR PERSONS FROM
FOREIGN COUNTRIES

293. SHRI R. K. BHUWALKA: Will the Minister of HOME AFFAIRS be pleased to state the number of persons from the following countries who were granted Indian citizenship in the year ending 31st December, 1964;

- (i) U. S. S. R.;
- (ii) U. S. A.;
- (iii) U.K.;
- (iv) Japan;
- (v) East Germany; and
- (vi) West Germany?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
JAISUKHLAL HATHI): Only one person
from West Germany.

294. [Transferred to the 3rd March,
1965.]

न्याय विभाग, बम्बई में पदों का समीकृत
किया जाना

295. श्री गिरिराज किशोर कपूर :
क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे
कि :

(क) न्याय विभाग, बम्बई में पदों
को समीकृत करने के बारे में सरकार ने
अपने पत्र संख्या 12/13/60-एस आर (7),
दिनांक 15 मार्च, 1960 में जो फैसला
किया था क्या उसे अब महाराष्ट्र सरकार
ने कार्यान्वित कर दिया है ;

(ख) यदि नहीं तो इसके क्या कारण
हैं ; और

(ग) यह सुनिश्चित करने के लिये कि
उस फैसले की कार्यान्विति शीघ्र हो, सरकार
क्या कदम उठा रही है ?

†[EQUATION OF POSTS IN JUDICIAL
DEPARTMENT, BOMBAY

295. SHRI G. K. KAPOOR: Will the

Minister of HOME AFFAIRS be pleased to
state:

(a) whether the decision taken by Gov-
ernment in its letter No. 12/13/60-SR(S)
dated the 15th March, 1960 regarding
equation of posts in the Judicial Department
Bombay has since been implemented by
the Government of Maharashtra;

(b) if not, what are the reasons there-
for; and

(c) the steps that are being taken by
Government to ensure an early implemen-
tation of the decision?]

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री
जयमुख लाल हाथी) : (क) अभी तक नहीं ।

(ख) और (ग) फैसले में निहित
सिद्धांतों का एक रिट पिटीशन में प्रतिवाद
किया गया था जो आखिरकार नामंजूर हो
गई । बम्बई उच्च न्यायालय के सामने भी
कुछ कठिनाइया आई और उन्हें दूर करने के
लिये जल्दी ही विचार-विमर्श किया जाएगा ।

†[THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
JAISUKHLAL HATHI): (a) Not yet, Sir.

(b) and (c) The principles underlying
the decision were challenged in a writ peti-
tion which was ultimately dismissed. Cer-
tain difficulties were also experienced by
the Bombay High Court, and discussions
are shortly to be held to resolve them.]

POEM "LAKHT-E-JIGAR" published in
'SHAMA'

296. SHRI D. THENGARI: Will the
Minister of HOME AFFAIRS be pleased to
state:

(a) whether it is a fact that a poem
hurting the sentiments of the Christian
Community entitled "Lakht-e-Jigar" was
published in 'Shama' magazine in the issue
of August, 1964 published from Delhi;

(b) if so, whether it is a fact that a
large number of Christians held demonstra-
tions at the residence of Prime Minister